

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in MAC App./62/2023/(Filing No.)

MANJU MINDA AND OTHERS

APPLICANTS

VERSUS

MANOJ KUMAR GUPTA AND OTHERS

RESPONDENTS

Date: 08.12.2023

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Manish Kumar Jain, Advocate.

For Respondents

R-1 Ms. Lidya Pradhan, Advocate.

R-2 Mr. Rahul Rathi, Advocate.

R-3 None present.

ORDER

Registry reports that Notice has been served on the Respondent No.3.

Respondent No.3 is absent.

List for hearing on I.A. No.01 of 2023, which is an application filed by the Applicants under Section 5 of the Limitation Act, 1963, seeking condonation of delay of 168 days in filing the instant Appeal, after the intervening winter vacation.

Judge
08.12.2023